

Private Members' Bills and Resolutions presented to the House on the 22nd August, 1985."

MR. CHAIRMAN : The question is :

"That this House do agree with the fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd August, 1985."

The motion was adopted.

15.01 hrs.

FREEDOM OF INFORMATION BILL*

[*English*]

SHRI THAMPAN THOMAS (Mavoli-kara) : I beg to move for leave to introduce a Bill to provide for certain agencies to ensure freedom of having access to and obtaining public information for the citizens and for matters connected therewith.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for certain agencies to ensure freedom of having access to and obtaining public information for the citizens and for matters connected therewith."

The motion was adopted.

SHRI THAMPAN THOMAS : I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of article 19, etc.)

[*English*]

SHRI G. M. BANATWALLA (Ponnani) : I beg to move for leave to

introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India, 2."

The motion was adopted.

SHRI G. M. BANATWALLA
introduce the Bill.

15.03 hrs.

[MR. DEPUTY SPEAKER *In the Chair*]

PRASAR BHARATI (BROADCASTING
CORPORATION OF INDIA) BILL*

[*English*]

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill to provide for the establishment of a Broadcasting Corporation for India, to be known as Prasar Bharati, to define its Composition, functions and powers and to provide for matters connected therewith or incidental thereto.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the establishment of a Broadcasting Corporation for India, to be known as Prasar Bharati, to define its composition, functions and powers and to provide for matters connected therewith or incidental thereto."

The motion was adopted.

PROF. MADHU DANDAVATE :
I introduce the Bill.

* Published in Gazette of India Extra ordinary, Part II, Section 2, Dated 23.8.1985.